

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2019
IA(I.B.C)/805(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	BHUWALKA MERCANTILE LLP VS AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Saloni Agarwal, Adv.] For the Liquidator
Mr. Rahul Parasrampurua, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.

2. **IA(I.B.C)/805(KB)2024:**

- a. This IA has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page nos. 9 to 26 of the application. This IA is supported by an affidavit which is placed at page nos. 27 to 29 of the application. The 2nd Progress Report is taken on record, and this IA is accordingly **allowed and disposed of.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**